

One Man Offices: 4 At District Level

Office Location	Area of Operation
Hubli	Hubli (Karnataka)
Madurai	Shivaganga and Madurai (Tamil Nadu)
Nagpur	Nagpur (Maharashtra)
Rajkot	Rajkot (Gujrat)

Reduction of budget allocation to various ministries

1905. SHRI JAGAT PRAKASH NADDA: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Minister has given a target of reducing budget allocations of various ministries by Rs.70,000.00 crores to bridge the budget deficit;

(b) if so, the details thereof;

(c) whether it is also a fact that some PSUs are also being disinvested by Government for mopping up resources;

(d) if so, the status of PSUs being disinvested; and

(e) the reasons for a bailout package to Air India at the expense of social sector Schemes?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) No, Sir;

(b) Does not arise;

(c) Yes, Sir;

(d) In the current year, Government has so far approved for disinvestment of the shares of following PSUs -

Sl. No.	Name of the PSU	% of disinvestment
1	2	3
1.	MMTC Ltd.	9.33%
2.	Hindustan Copder Ltd.	4.01%
3.	Neyveli Lignite Corporation Ltd.	3.56%

1	2	3
4.	National Fertilizers Ltd.	7.64%
5.	State Trading Corporation Ltd.	1.02%
6.	India Tourism Development Ltd.	5.00%
7.	Engineers India Ltd.	10.00%
8.	Indian Oil Corporation Ltd.	10.00%
9.	Hindustan Aeronautics Ltd.	10.00%
10.	Bharat Heavy Electricals Ltd.	5.00%
11.	Rashtriya Ispat Nigam Ltd.	10.00%

(e) The bailout package provided to Air India in the form of equity infusion is towards financial restructuring/turn around plan of the company. However, this does not go towards reducing the expenditure under social sector schemes as is evident from the following table:

(Rs. crore)			
Details	Actuals	Revised	Budget
	2011-12	2012-13	2013-14
Plan	129609	149378	190575
Non Plan	19444	21304	23114
TOTAL :	149053	170682	213689

Transparency in granting new bank licences

1906. SHRI SANJAY RAUT: Will the Minister of FINANCE be pleased to state:

(a) the number of applications for opening new banks, received by the Reserve Bank of India (RBI);

(b) if so, the details thereof;

(c) the capital prescribed for each bank;

(d) whether Government would ensure transparency in the selection of bids for banks; and